

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, opp. Saradar Patel Stadium Navrangpura.**

ORDER SHEET

COURT NO. : 1

01.03.2018

C.P./120/33/2017

O.A./120/394/2013

V S SOLANKI

-V/S-

RAJENDRA PRASAD

ITEM NO:10

FOR APPLICANTS(S) Adv. : M.S.Trivedi

FOR RESPONDENTS(S) Adv.: Prachi Upadhyay

Notes of The Registry	Order of The Tribunal
	<p>Shri M.S.Trivedi, learned counsel for the applicant is present.</p> <p>On behalf of the respondents, Ms. Prachi Upadhyay produces a copy of the compliance report dated 09.2.2018 and submits that the respondents have complied with the order dated 06.3.2017 issued by this Tribunal in OA No. 394/2013.</p> <p>A copy of the order dated 09.2.2018 produced by the learned counsel for the respondents is taken on record.</p> <p>In view of the compliance report dated 09.2.2018 passed by the respondents, the present Contempt Petition stands disposed off. Notices stand discharged.</p> <p style="text-align:right">(JAYESH V BHAIRAVIA) MEMBER (J)</p> <p style="text-align:center">nk</p>